

Seventeenth Loksabha

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Title: Regarding providing Ex-servicemen status to retired employees of the General Reserve Engineer Force (GREF).

SHRI V.K. SREEKANDAN (PALAKKAD): The General Reserve Engineer Force was created in 1960 and it was made permanent in 1969. The structure of the Force was on the same pattern as that of the army. The army officers and subordinate personnel are posted to GREF as it is done in any other army formations. In 2015, GREF has been brought under the Ministry of Defence. The hon. Supreme Court of India in its landmark judgment on 6th May, 1983 in the case of R. Viswan & Others Vs. Union of India and others held that GREF is an integral part of armed forces of India and various other hon. courts in the country also held the same view. Vide Notification BRDB No.F81(1)84.Estt/70463/DGBR/E2A(T&C) dated 14th August, 1985, the GREF was declared as an integral part of armed forces of India. Therefore, it is urged upon the Government to provide Ex-Servicemen status to the retired employees of GREF.

HON. CHAIRPERSON : Shri Benny Behanan – Not present.

Shri A. Ganeshamurthi – Not present.